

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 295 OF 2019 & IA No. 1504 OF 2019**

**Dated: 22nd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Sangam Power Generation Company Limited** .... **Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Vishal Gupta for A1  
Abhishek Raj for A1  
Paras Choudhary for A1

Counsel for the Respondent(s) : C.K. Rai for R1  
Aashish Gupta for R2, R3, R4, R5, R6, R7  
Anirudh Lekhi for R2, R3, R4, R5, R6, R7

**ORDER**

Heard Mr. Vikas Singh, learned senior counsel for the Appellant and Mr. Parag Tripathi, learned senior counsel for the Respondent No.2.

List the matter for further hearing on **07.11.2019**. Interim order, if any, shall continue till 30.11.2019.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK